GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 6109
TO BE ANSWERED ON 11TH APRIL, 2017

COMPUTERIZATION OF PDS AND LINKING WITH AADHAAR

6109.   SHRI RAVINDRA KUMAR PANDEY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री   be pleased to state:

(a) the time frame fixed to complete full computerisation of Public Distribution System and its linking with Aadhaar along with the names of the State where it has been fully implemented;

(b) whether the Government has received any request to extend the time limit in view of problems being faced in implementation of this programme; and

(c) if so, the details thereof and the response of the Government in this regard?

A N S W E R
MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) to (c):   Department of Food and Public Distribution is implementing a Plan Scheme on 'End-to-end Computerization of TPDS Operations'. The component-I of the scheme comprises digitization of ration cards/beneficiary and other databases, online allocation, computerization of supply-chain management, setting up of transparency portal and grievance redressal mechanism. Initially, the implementation of the project was slow and uneven across the country due to delay in finalization of action plans by States/UTs, late submission of their proposal for financial assistance and practical problems faced during implementation of the project. However, due to vigorous efforts and constant monitoring of the project there has been significant progress in implementation of the project and ration cards have been completely digitized in all States/UTs, transparency portal and online grievance rederessal facility/Toll-free number have been implemented in all States/UTs, online allocation has been implemented in 30 States/UTs and supply chain has been computerized in 20 States/UTs. The validity of the scheme has been extended by one year i.e. upto 31.03.2018 without any escalation in the project cost to complete the project. The present status of implementation of various activities of the project and seeding of Aadhaar in beneficiaries' data base (State-wise) is annexed.

****

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (c) OF UNSTARRED QUESTION NO. 6109 TO BE ANSWERED ON 11TH APRIL, 2017 IN LOK SABHA.

Status of End-to-End Computerization of TPDS Operations

(as on 31.03.2017)

Sl.	States/UTs	Digitization of Ration Cards	Aadhaar Seeding in RCs	Online Allocation of Foodgrains	Computerization of Supply-chain Management	Transparency Portal	Online Grievance Redressal	Toll Free Helpline Numbers	Operational ePoS
1	Andhra Pradesh	100	100%	Implemented	Implemented	Yes	Yes	Yes	28,546
2	Chandigarh	100	100%	NA	NA	Yes	Yes	Yes	DBT (Cash)
3	Chhattisgarh	100	97%	Implemented	Implemented	Yes	Yes	Yes	12,176
4	Dadra & Nagar Haveli	100	94%	Implemented	Implemented	Yes	Yes	Yes	62
5	Daman & Diu	100	100%	Implemented	Implemented	Yes	Yes	Yes	51
6	Gujarat	100	93%	Implemented	Implemented	Yes	Yes	Yes	17,077
7	Puducherry	100	100%	NA	NA	Yes	Yes	Yes	DBT (Cash)
8	Jharkhand	100	96%	Implemented	Implemented	Yes	Yes	Yes	20,361
9	Karnataka	100	100%	Implemented	Implemented	Yes	Yes	Yes	3,877
10	Madhya Pradesh	100	89%	Implemented	Implemented	Yes	Yes	Yes	22,401
11	Rajasthan	100	95%	Implemented	-	Yes	Yes	Yes	25,685
12	Tamil Nadu	100	100%	Implemented	Implemented	Yes	Yes	Yes	34,773
13	Telangana	100	100%	Implemented	Implemented	Yes	Yes	Yes	1,622
14	Andaman & Nicobar	100	97%	Implemented	Implemented	Yes	Yes	Yes	290
15	Delhi	100	100%	Implemented	Implemented	Yes	Yes	Yes	28
16	Goa	100	89%	Implemented	Implemented	Yes	Yes	Yes	42
17	Haryana	100	91%	Implemented	Implemented	Yes	Yes	Yes	9,395
18	Himachal Pradesh	100	96%	Implemented	Implemented	Yes	Yes	Yes	0
19	Maharashtra	100	87%	Implemented	Implemented	Yes	Yes	Yes	8,392
20	Odisha	100	86%	Implemented	Implemented	Yes	Yes	Yes	1,086
21	Punjab	100	97%	Implemented	-	Yes	Yes	Yes	0
22	Sikkim	100	73%	Implemented	-	Yes	Yes	Yes	20
23	Tripura	100	92.55%	Implemented	Implemented	Yes	Yes	Yes	25
24	Uttar Pradesh	100	75%	Implemented	-	Yes	Yes	Yes	750
25	Arunachal Pradesh	100	44.50%	-	-	Yes	-	Yes	0
26	Assam	100	0	Implemented	-	Yes	Yes	Yes	0
27	Bihar	100	49.89%	Implemented	Implemented	Yes	Yes	Yes	59
28	Jammu and Kashmir	100	62%	Upto TSO*	-	Yes	-	Yes	0
29	Kerala	100	98%	Implemented	-	Yes	Yes	Yes	0
30	Lakshadweep	100	98%	-	NA	Yes	Yes	Yes	0
31	Manipur	100	1.28%	Partial*	-	Yes	Yes	Yes	0
32	Meghalaya	100	0%	-	-	Yes	Yes	Yes	0
33	Mizoram	100	11.86%	Implemented	-	Yes	Yes	Yes	0
34	Nagaland	100	6.50%	-	-	Yes	Yes	Yes	0
35	Uttarakhand	100	90%	Implemented	-	Yes	Yes	Yes	8
36	West Bengal&	100	62%	Implemented	Implemented	Yes	Yes	Yes	0
Total		100%	77.04%	30*	20	36	34	36	1,86,726

*Partial implementation of Online Allocation in Jammu &Kashmir and Manipur are also counted in the summary

***